COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 139, 200 & 148 of 2016

Dated: 4th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 139 of 2016

Shree Ambika Sugars Ltd. & Ors. ... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr.Respondent(s)

Appeal Nos. 200 & 148 of 2016

In the matter of: ...Appellant(s)

The South Indian Sugar Mills Association & Ors.

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Vallinayagam Ms. Amali for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **7-3-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson